

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 16th August, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 06/2018(CZ)	Manoj Kumar Malviya & Ors Vs. State of Madhya Pradesh & Ors.	Mr. Pulkit Godha, Adv. Mr. Neelesh Sharma, Adv.	<u>13-09-2018</u>
FOR ADMISSION				
2.	Original Application No. 12/2018(CZ)	Mangla Ram Jat Vs Collector Jhunjhunu, Rajasthan & Anr.	Mr. Mangla Ram Jat, Applicant in person.	<u>14-09-2018</u>
AFTER NOTICE				
3.	Original Application No. 02/2018(CZ)	Milind Wankhede Vs. Union of India & Ors.	Mr. Subhash Chandra Soni, Adv. Mr. Ravi Prakash, Adv.	<u>13-09-2018</u>
4.	Original Application No. 05/2018(CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv.	<u>14-09-2018</u>
FOR COMPLETION OF PLEADING				
5.	Original Application No. 130/2017(CZ)(THC) (W.P.No.15488/16)	Veni Shankar Upadhyaya Vs State of MP & Ors.	Mr. Navneet Dubey, Adv. for Petitioner Mr. Arpit, Adv. Mr. Rajesh, Adv. Mr. Ankit, Adv. Ms. Urmila, Adv. Mr. Akram Khan, Adv.	<u>13-09-2018</u>
6.	Original Application No. 129/2017(CZ)(THC) (W.P.No.12122/16)	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	<u>14-09-2018</u>
7.	Original Application No. 41/2016(CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksy, Adv. Mr. Shantanu Shrivastava, Adv.	<u>13-09-2018</u>
8.	Original Application No. 125/2016(CZ)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv.	<u>14-09-2018</u>
9.	Original Application No. 18/2017(CZ) (M.A.No.07/18)	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	<u>14-09-2018</u>

10.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	<u>14-09-2018</u>
FOR COMPLIANCE				
11.	Original Application No. 111/2013(CZ)	Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation & 7 ors.	Dr. Subhash C Pandey, applicant in person Mr. SachinK.Verma,Adv.R-2 Ms. Parul Bhadhoria Adv.R-3 Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr.SandeepSinghAdv.R.P.C. B Mr. Vivek Choudhary Adv. Mr. AyushDev Bajpai,Adv. Mr. Sanjay Pandey, Adv. Mr. Lalit Ku. Gupta, Adv.	<u>13-09-2018</u>
12.	Original Application No. 135/2014 (CZ)	Dr. Subhash C. Pandey & 2 Ors. (Kaliasot River) Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar,Adv. Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Vijay Choudhary Adv.	<u>13-09-2018</u>
13.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	<u>14-09-2018</u>

Note : No Hon'ble Members is posted in this Bench. The Cases listed above on 16-08-2018 shall be adjourned to 13-09-2018 and 14-09-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in